



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.2086/2020

This the 14th day of July, 2021

(Through video conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Jayashree Sahoo
d/o Sh. Ramachandra Sahoo
aged 27 years,
posted as AEE,
R/o L/1175, Phase 2,
DDHB Colony,
Bhubaneswar, Odisha.
2. Hitesh Kumar Jangid,
S/o Sh. Jitendra Kumar Jangid
Aged 27,
Posted as AEE,
r/o H. No.170-1/A,
south Extension, Trikuta Nagar,
Jammu.
3. Sumit Kumar
s/o Sh. Dalbir Singh,
aged 26,
posted as AEE,
r/o Grace, Cleve Colony,
Malki, Shillong.
4. Ashish Gupta
s/o Sh. Sunil Kr. Gupta,
aged 25, posted as AEE,
r/o near Mount Cameral School,
SSB Ground, Ward 13,
Kalimpong, West Bengal.
5. Alok Agarwal
s/o Late Sudheer Agrawa
aged 27, posted as AEE,
r/o 268K, Kamla Bhawan,

Bhatiyana Rath,
Dist. Hamirpur, UP.



6. Sankalp Shankar
S/o Sh. Ashok Kumar Shankar
Aged 27
Posted as AEE,
r/o 319, Tapkeshwar Road,
Kaluagarh, Dehradun,
Uttarakhand.
7. Ankit oyal
s/o Sh. Amar Singh,
aged 27, posted as AEE,
r/o Village, Chakbas,
post Baru Dist. Jhunjhunu,
Rajasthan.
8. Pankaj Rahi
s/o Sh. Mithooo Lal Rahi
aged 26, posted as AEE
r/o LS/A-17, near Baptist Church
Durtland Leitah, Aizwal,
Mizoram.
9. Bivek Joishi,
s/o Sh. Debu Lal Joishi,
aged 27, posted as AEE
r/o PWD, 3rd Colony, Halflong,
Dima, Hasao, Assam.
10. Shwet Kumar
s/o Sh. Shailendra Prasad Singh
aged 27, posted as AEE,
r/o B-566, PTS, Stage-II,
NTPC Kahlagaon.
11. Saurav Deo, S/o Late Suresh Kumar Deo
Aged 27, Posted as AEE,
r/o Mahavir Nagar, Karma Road,
Aurangabad (Bihar).
12. Ankit Kumar s/o Sh. Bhim Singh
aged 29, posted as AEE
r/o H. No.260/12, Tilak Nagar,
Rohtak, Haryana.
13. Ricky Anand
S/o Mantun Kumar Singh
Aged 27 years, Posted as AEE,
r/o Village Sihma, Dist. Begusarai,
Bihar. Applicants.

(By Advocate : Shri Siddhartha Jha)



Vs.

1. Union of India
Through its Secretary
Ministry of Road, Transport & Highways
Transport Bhawan, New Delhi.
2. National Highways Infrastructure
Development Corporation
Through its Managing Director
PTI Building, Parliament Street,
New Delhi. Respondents.

(By Advocate : Shri Shailendra Tiwary)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman :

Learned counsel for the applicants submits that during the pendency of the OA, the respondents have granted the relief to the applicants which they claimed in the OA. Therefore, the OA is dismissed as having become infructuous. There shall be no order as to costs.

(A.K. Bishnoi) (Justice L. Narasimha Reddy)
Member (A) Chairman

/pj/